

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00782/2017**

Jabalpur, this Thursday, the 30<sup>th</sup> day of January, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Arvind Sahariya Son of Shri I.D. Sahariya,  
Aged about 49 years, Posted as Technician Grade-I,  
Govt. Opium & Alkaloid Works, Neemuch,  
Resident of Type III/12, Sanjivani Colony,  
Neemuch (MP)-458441 Mob No. Nil -Applicant  
(By Advocate –**NONE**)

**V e r s u s**

1. Union of India, through Secretary,  
Ministry of Finance, Department of Revenue,  
North Block New Delhi 110001
2. Under Secretary, Government of India,  
Ministry of Finance Department of Revenue,  
Room No. B-9, North Block, New Delhi
3. Chief Controller of Factories, Government Opium &  
Alkaloid Factories, Jawahar Vyapar Marg, 19<sup>th</sup> Floor,  
Tolstoy Marg, New Delhi-110001
4. General Manager, Government Opium &  
Alkaloid Works, Neemuch-458441(MP) - Respondents  
(By Advocate –**Shri S.K.Mishra**)

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last three consecutive occasions

i.e. on 02.08.2018, 27.11.2018 & 28.03.2019. Again there was no representation today.

3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**